

13.02 hrs

PAPERS LAID ON THE TABLE

[English]

Statement correcting reply to unstarred Question No. 38 dated 20.11.91 re. revamping of anti-poverty programmes and the reasons for delay in correcting the reply

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): I beg to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on the 20th November, 1991 to Unstarred Question No. 38 by Shri Prithviraj D. Chavan, M.P. regarding revamping of anti-poverty programmes and (ii) the reasons for delay in correcting the reply. [placed in the library See No. LT-1438/92]

Review on the Working of and Annual Report of Council for Leather Exports, Madras, for 1990-91 etc. and Memorandum of Understanding Between the MMTC Ltd. and the Ministry of Commerce for 1991-92.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table—

- (1) (i) A copy of the Annual report (Hindi and English versions) of the Council for Leather Exports, Madras, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (2) A statement (Hindi and English versions) showing reason for delay in laying the papers mentioned

at (1) above. [placed in library See No. LT-1439/92]

- (3) A copy of the Memorandum of Understanding between the Minerals and Metals Trading Corporation of India Limited and the Ministry of Commerce, Government of India for the year 1991-92 (Hindi and English versions). [placed in library See No. LT-1440/92]

Reviews on the Working of and Annual Reports of Birds Jute and Export Limited; Calcutta and Central Cottage Industries Corporation of India Ltd; New Delhi for 1990-91 etc.

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the companies Act, 1956:
 - (a) (i) Review by the Government on the working of the Birds Jute and Exports Limited, Calcutta, for the year 1990-91.
 - (ii) Annual Report of the Burds Jute and Exports Limited, Calcutta for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [placed in library See No. LT-1441/92]
- (b) (i) Review by the Government on the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1990-91
- (ii) Annual Report of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1990-91

along with Audited Accounts and comments of the comptroller and Auditor General thereon. [Placed in library. See No. LT- 1442/92]

(c) (i) Review by the Government on the working of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shilong, for the year 1990-91.

(ii) Annual Report of the North Eastern Handicrafts and Handloom Development Corporation Limited, Shilong, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in library. See No. LT- 1443/92]

Notification under Merchant Shipping Act, 1958 and Review on the Working of Annual Report Madras Dock Labour Board for 1990-91 and a Statement for Delay in Laying these Papers

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:-

(i) The Merchant Shipping (Examination of Engineers and Engine Drivers of Fishing Vessels) Amendment Rules, 1991 published in Notification No. G.S.R. 481 in the Gazette of India dated the 24th August, 1991.

(ii) The merchant Shipping (Certificate of Competency as Cook in the Merchant Navy) Rules, 1991 published in Notification No. G.S.R. 709 in Gazette of India dated the 28th December, 1991.

(iii) The Merchant Shipping (Carriage of Grain) Rules, 1991 published in Notification No. G.S.R. 724 (E) in Gazette of India dated the 5th December, 1991. [Placed in Library. See No. LT-1444/92]

(2) A copy of the Ministry of Surface Transport, Accountant (Group B-Non-Gazette) Recruitment Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 44 in Gazette of India dated the 8th February, 1992 issued under proviso to Article 309 of the Constitution. [Placed in Library. See No. LT- 1445/92]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Madras Dock Labour Board for the year 1990-91 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Madras Dock labour Board for the year 1990-91.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT- 1446/92]

Notification Under Customs Act, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): I beg to lay on the Table a copy each of the following Notification (Hindi and English version) under section 159 of the Customs Act, 1962:-